## Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023

## In accordance with Section 25(2) (e), IBC ,2016

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. No		Details of claim received		Details of claim admitted						Amount	Amount of	**************************************		
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	ì .	% of voting share in CoC	of continge nt claim	any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
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